

Bank Robberies

8395. SHRI YASHWANTRAO PATIL
SHRI KALP NATH RAI
SHRI MADHAVRAO SCINDIA
SHRI SARJU PRASAD SAROJ

Will the Minister of FINANCE be pleased to state

(a) whether a spate of bank robberies and lootings have been noticed in the capital and other parts of the country in recent months,

(b) if so, the number of incidents of bank robberies and lootings which occurred in the capital and rest of the country during the past four months (January-April, 1990) and the amount of money taken away as booty,

(c) the number of attempts of robberies and lootings rendered unsuccessful by the presence of mind of public, police or bank staff,

(d) whether Government give some reward to public/bank staff injured/killed while resisting bank robberies,

(e) if so, the amount given to each individual injured/killed, if any, during bank robberies referred to in part (b) above, and

(f) the steps taken to effectively prevent bank robberies?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Reserve Bank of India has reported that 34 incidents of bank robberies/dacoities including one in the Union Territory of Delhi involving a total amount of Rs. 159.30 lakhs were reported in the country, during the period from 1.1.90 to 22.4.90

(c) As per available information, on 6th April, 1990 one case of attempted robbery involving Syndicate Bank's Extension Counter at Air Force Station, Palam was foiled by the bank guard.

(d) and (e). In order to motivate bank employees, general public and the Police personnel etc. a scheme for giving reward to those who resist/foil the attempts of robbers/dacoits, is in operation. Besides, banks have also been advised to recommend the names of those persons who show exceptional courage in resisting/foiling bank robberies/dacoities for granting Gallantry Awards. Information regarding the amount given as reward to each individual will be collected from the concerned banks and will be laid on the Table of the House, to the extent available.

(f) Bank robberies/dacoities, to a considerable extent, depend on the general security environment in the locality. Security measures implemented by public sector banks are revived from time to time and whenever further improvements are considered necessary, requisite guidelines/instructions are given to the banks. Depending on the risk factor involved, banks have classified their branches, and posted armed guards, installed anti-burglary/robbery devices, etc., wherever necessary.

[*Translation*]

Educational Programmes Telecast by Doordarshan for Students

8396. PROF. RASA SINGH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of educational programmes telecast for students last year and the number thereof telecast in English and Hindi, separately with duration of such programmes;

(b) whether any policy, time frame and well formulated scheme has been prepared therefor,

(c) whether any review has been conducted about the popularity and acceptability of such programmes, and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) (a) The educational programmes telecast by Doordarshan specially for students consist of higher educational programmes prepared by University Grants Commission (UGC programmes) for college level students and school syllabus oriented programmes meant for school going children (STV programmes)

During 1989, 1981 programmes were telecast in English and 1340 in Hindi. The duration of each UGC programmes was one hour and that each STV programmes in English and Hindi was 20 minutes

(b) Yes Sir. The policy is to enrich and supplement the subjects included in the Educational Curriculum of the States and universities in the country. STV programmes are formulated in consultation with the Educational Departments of the State Governments. UGC programmes are planned and produced under the Commission's own supervision.

(c) No such specific review has been carried out by Doordarshan.

(d) Does not arise.

Opening of Branches of State Bank of India in Rajasthan

8397. PROF. RASA SINGH RAWAT: Will the Minister of FINANCE be pleased to state

(a) the total number of branches of the State Bank of India (SBI) in Rajasthan, district-wise,

(b) the location thereof,

(c) the total number of employees working therein and the number of those who are permanent and temporary, separately,

(d) whether Government propose to set up more branches of the Bank in the State in near future,

(e) if so, the details thereof,

(f) whether Government have received any proposal from the SBI to set up its branches in commercial and industrial towns such as Vijay Nagar in Ajmer district, and

(g) if so, the time by which decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) and (b) As on 31.3.1990, 153 branches of State Bank of India were functioning in Rajasthan State. The districtwise location of these branches are indicated in the statement below.

(c) Data reporting system of State Bank of India does not generate information in the manner asked for. However, as per information available with the bank there are 3092 employees of State Bank of India working in Rajasthan.

(d) to (g) The previous Branch Licens-